

Declaration of Assets and Liabilities

Year..... 2022

1. Archilesh Kumar Singh, son/daughter/wife of late Chanchayam Singh, aged 45 years, belonging to Government service and presently working as Security Guard, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name | Dependant-4 |
|---------|---|---------------------------|----------------|------------------|------------------|-----------------------|----------------|
| (I) | Cash | 3,00000 S.B.I Savings | RINKU DEVI | ANJALI KUMARI | ASHISH KUMAR | ANKITA KUMARI | AMITSHA KUMARI |
| (II) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | account B.V.M Patna | | NIL | NIL | NIL | NIL |
| (III) | Bonds, Debentures and Shares in companies | | | NIL | NIL | NIL | NIL |
| (IV) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc. | LIC policies | | NIL | NIL | NIL | NIL |
| (V) | Motor Vehicles (details of make, etc.) | HERO GLAMOUR BROADA 1094 | | NIL | NIL | NIL | NIL |
| (VI) | Jewellery (give details of weight and value) | gold 15gm silver 150gm | | NIL | NIL | NIL | NIL |
| (VII) | Other assets, such as values of claims / interests | | | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Archilesh Kumar Singh

Dated 10/02/2022

20/1/22
11/02/22

20/1/22
11/02/22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name | Dependant-4 |
|---------|---|--|----------------|------------------|------------------|-----------------------|---------------|
| (I) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 918 245 $\frac{1}{2}$ Acre | RINKU DEVI | ANJALI KUMARI | ABHISHEK KUMAR | ANKITA KUMARI | AMISHA KUMARI |
| (II) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Purpur 211-59 $\frac{3}{4}$ Acre | NIL | NIL | NIL | NIL | NIL |
| (III) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL | NIL |
| (IV) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL | NIL |
| (V) | Others (such as interest in property) | — | — | — | — | — | — |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | _____ | _____ |
| | (ii) Loans from financial institutions | _____ | _____ |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | _____ | _____ |
| | (b) dues to departments dealing with supply of water | _____ | _____ |
| | (c) dues to departments dealing with supply of electricity | _____ | _____ |

Achilles Kumar Singh

Dated 10/02/2022

| | | | |
|-----|---|-------------|--|
| | (d) dues to departments dealing with telephones | | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | | |
| | (f) Other dues, if any | | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | COEPS 1067K | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | | |
| | (iv) Property Tax | | |

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 1073

Gender :-

M (M/F)

Date of Birth :-

03 01 1977 (DD/MM/YY)

Class/Group :-

C (A/B/C)

Cadre :-

Security Guard, Bihar Legislative Assembly, Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Akhilash Kumar Singh,

Designation: Security Guard,

Department: Muzaffarpur Branch,

Bihar Legislative Assembly, Patna

Place: Patna

Date: 10/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Akhilash Kumar Singh

Dated 10/02/2022